

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 222
116/59/ND/2018

IN THE MATTER OF:

M/s. Sagar Chaudhary HUF

... **Applicant/Petitioner**

Versus

M/s. Suraj Lamp and Industries Pvt. Ltd.

... **Respondent**

Under Section: 59 Co. Act

Order delivered on 17.11.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 21.12.2022.


(COURT OFFICER)